

Des.No. 3863/2016

Dated: 28.10.2016

PROCEEDINGS OF THE PRL.DISTRICT & SESSIONS JUDGE
OF
KODAGU AT MADIKERI.

Dated this the 28th day of October, 2016

PRESENT : Sri. Master RKGMM Mahaswamiji,
Prl.District & Sessions Judge,
Kodagu-Madikeri.

READ : Transfer of cases to the court
Addl. Civil Judge & JMFC, at
Virajpet, Kodagu District.

REF : 1. Govt. order No. LAW 112 LCE 2012,
Bengaluru, dated: 28.12.2012.

2. Notification No.GOB (I) 42/2016,
dated : 25.10.2016.

ORDER NO. 62/16 PDJ (ADMN), MADIKERI,
DATED : 28/10/2016.

In view of the establishment of court of Addl.Civil Judge & JMFC, at Virajpet, Kodagu district and the assumption of charge of said Court by the Addl.Civil Judge & JMFC, Virajpet on the forenoon of 02/11/2016 as per reference cited (1) and (2) above, in excise of powers conferred U/Secs.14, 15 and 408 of Cr.P.C. criminal cases **pending on the file of Prl.Civil Judge & JMFC, Virajpet** mentioned in the list enclosed, **are hereby transferred** to the **court of Addl.Civil Judge & JMFC, Virajpet** with effect from 02/11/2016 for trial and disposal, in accordance with law.

2. Further, in excise of powers conferred U/Sec.24 of C.P.C. civil cases **pending on the file of Prl.Civil Judge & JMFC, Virajpet** mentioned in the list enclosed, **are hereby transferred** to the **court of Addl.Civil Judge & JMFC, Virajpet** with effect from 02/11/2016 for trial and disposal, in accordance with law.

P.T.O

3. The cases as mentioned in the list will be called in the Addl.Civil Judge & JMFC Court, Virajpet on the respective dates to which they were already posted.

4. The filing of Civil cases in future are to be dealt in accordance with Civil courts Act 1964.

Sd/-
[MASTER RKGMM MAHASWAMIJI]
PRL.DISTRICT & SESSIONS JUDGE,
KODAGU, MADIKERI.

COPY SUBMITTED TO:

1. The Registrar General, Hon'ble High court of Karnataka, Bengaluru – along with covering letter.

COPY TO:

1. The Prl.Civil Judge & JMFC, Virajpet for information & necessary action.
2. The Addl.Civil Judge & JMFC, Virajpet for information and necessary action
3. The presiding officers of all the courts in this unit with a request to display a copy of the same on the notice board of the respective courts.
4. The District Commissioner, Kodagu-Madikeri with a request to circulate a copy of the proceeding amongst all the revenue officers working in his jurisdiction.
5. The superintendent of police, Kodagu-Madikeri with a request to circulate a copy of this proceeding amongst all the SHOs working in his jurisdiction.
6. All the prosecutions in this unit including Asst.Director of prosecutions.
7. The District Govt.Pleader, Kodagu-Madikeri.
8. The President of all the Bar Associations in this unit with a request to display a copy of the same on the notice board of the respective associations.
9. The Superintendent, District prison, Madikeri with a direction to produce the accuse who are in JC in the above cases before the Addl.Civil Judge & JMFC, Virajpet.
10. The Assistant Commissioner, Madikeri Sub division, Madikeri.
11. The Tahsildar, Virajpet.
12. Software technician, District Court, Madikeri with a request to web host the same in district court Website.
13. Proceedings file
14. Office file

Sd/-
PRL.DISTRICT & SESSIONS JUDGE,
KODAGU-MADIKERI.

Des No.995/2016

Office of the
Civil Judge & JMFC.,
Virajpet.
Dated 28-10-2016.

To,

The Hon'ble Prl. District &
Sessions Judge.,
Kodagu, Madikeri.

Respected Sir,

Sub: Requisition with regard to transfer of civil and
Criminal cases to the Court of the Addl. Civil
Judge & JMFC, Virajpet.

With reference to the above, I write to submit that, there is total pendency of 304 Original suits, 69 Execution cases , 7 FDP cases , 6 CMC cases and 3 P & SC cases. Out of which 154 O.S. Cases, 37 Ex.Cases, 4 CMC, 4 FDP cases having odd numbers and all the 3 P & SC cases, are hereby requested to be transferred/ made over to the Addl.Civil Judge and JMFC Court, Virajpet.

It is also requested to hence forth all the odd No. Original suits, Execution cases arising out of such decrees, FDP and CMC cases are made over to the Court of the Addl. Civil Judge & JMFC., Virajpet.

This court is having jurisdiction of 3 police stations. There are 768 IPC cases, 66 Excise cases, 53 Forest cases, 447 NI Act cases, 38 Other law cases, CrM.C.279 cases are pending. Out of total pending IPC Cases Virajpet Rural Police station is having 340 IPC cases. The said IPC cases come under the jurisdiction of Virajpet Rural Police station mentioned in the following list all the Excise cases and Forest cases mentioned in the list Cr.M.C. Cases other law cases may be transferred to the Addl. Civil Judge and JMFC., Court.

It may be ordered that henceforth all Criminal cases (IPC, NI Act, OLC including birth and Death Cr.M.C. Cases) falling under the jurisdiction of Virajpet Rural Police station to be filed in Addl. Civil Judge and JMFC, Court.

Yours faithfully,

Sd/-

Smt. Sharmila Kamath K.
Prl. Civil Judge & JMFC.,
Virajpet.

**LIST OF CIVIL CASES TO BE TRANSFERED TO THE
ADDL. CIVIL JUDGE AND JMFC., COURT, VIRAJPET.**

SL. No.	Case No. & year
1	O.S. 209/89
2	O.S.213/89
3	O.S.353/89
4	O.S.169/96
5	O.S.195/99
6	O.S.45/00
7	O.S.117/02
8	O.S. 81/04
9	O.S.63/06
10	O.S.29/07
11	O.S.43/08
12	O.S.73/08
13	O.S.75/08
14	O.S.101/08
15	O.S.135/08
16	O.S.137/08
17	O.S.151/08
18	O.S.153/08
19	O.S.159/08
20	O.S.161/08
21	O.S. 23/09
22	O.S. 43/09
23	O.S. 73/09
24	O.S. 85/09
25	O.S. 99/09
26	O.S.175/09
27	O.S. 177/09
28	O.S.21/10
29	O.S.23/10
30	O.S.27/10
31	O.S.35/10
32	O.S.41/10
33	O.S.43/10
34	O.S.59/10
35	O.S.61/10
36	O.S.65/10
37	O.S.81/10
38	O.S.85/10
39	O.S.87/10

40	O.S.9/11
41	O.S.13/11
42	O.S.17/11
43	O.S.33/11
44	O.S.53/11
45	O.S.57/11
46	O.S.59/11
47	O.S.61/11
48	O.S.65/11
49	O.S.71/11
50	O.S.75/11
51	O.S.77/11
52	O.S.1/12
53	O.S.3/12
54	O.S. 5/12
55	O.S. 7/12
56	O.S.9/12
57	O.S.13/12
58	O.S.15/12
59	O.S. 21/12
60	O.S. 23/12
61	O.S.29/12
62	O.S.39/12
63	O.S.45/12
64	O.S. 47/12
65	O.S. 49/12
66	O.S. 55/12
67	O.S. 59/12
68	O.S.61/12
69	O.S.71/12
70	O.S.77/12
71	O.S.79/12
72	O.S.1/13
73	O.S.9/13
74	O.S.13/13
75	O.S.17/13
76	O.S.21/13
77	O.S.23/13
78	O.S.25/13
79	O.S.27/13
80	O.S.29/13
81	O.S.33/13
82	O.S.35/13
83	O.S.39/13
84	O.S.43/13
85	O.S.45/13
86	O.S.51/13
87	O.S.53/13

88	O.S.57/13
89	O.S.59/13
90	O.S.3/14
91	O.S.9/14
92	O.S.11/14
93	O.S.13/14
94	O.S.41/14
95	O.S.55/14
96	O.S.57/14
97	O.S.65/14
98	O.S.67/14
99	O.S.71/14
100	O.S.73/14
101	O.S.3/15
102	O.S.5/15
103	O.S.7/15
104	O.S.9/15
105	O.S.11/15
106	O.S.13/15
107	O.S.15/15
108	O.S.17/15
109	O.S.19/15
110	O.S.21/15
111	O.S.23/15
112	O.S.25/15
113	O.S.31/15
114	O.S.33/15
115	O.S.35/15
116	O.S.37/15
117	O.S.39/15
118	O.S.41/15
119	O.S.45/15
120	O.S.49/15
121	O.S.53/15
122	O.S.55/15
123	O.S.57/15
124	O.S.59/15
125	O.S.65/15
126	O.S.67/15
127	O.S.71/15
128	O.S.5/16
129	O.S.11/16
130	O.S.13/16
131	O.S.17/16
132	O.S.19/16
133	O.S.21/16
134	O.S.23/16
135	O.S.25/16

136	O.S.27/16
137	O.S.29/16
138	O.S.31/16
139	O.S.33/16
140	O.S.35/16
141	O.S.37/16
142	O.S.41/16
143	O.S.45/16
144	O.S.47/16
145	O.S.57/16
146	O.S.59/16
147	O.S.71/16
148	O.S.73/16
149	O.S.75/16
150	O.S.77/16
151	O.S.83/16
152	O.S.85/16
153	O.S.87/16
154	O.S.89/16

EXECUTION CASES

1	Ex 11/05
2	Ex 43/05
3	Ex 21/06
4	Ex 35/06
5	Ex.21/07
6	Ex.25/07
7	Ex.11/08
8	Ex.15/08
9	Ex.23/08
10	Ex.25/08
11	Ex.1/09
12	Ex.35/09
13	Ex.41/09
14	Ex.1/10
15	Ex.11/11
16	Ex.1/12
17	Ex.5/12
18	Ex.1/13
19	Ex.3/13
20	Ex.11/13
21	Ex.15/13
22	Ex.1/14
23	Ex.3/14
24	Ex.5/14
25	Ex.7/14

26	Ex.9/14
27	Ex.11/14
28	Ex.1/15
29	Ex.3/15
30	Ex.7/15
31	Ex.9/15
32	Ex.11/15
33	Ex.13/15
34	Ex.15/15
35	Ex.1/16
36	Ex.3/16
37	Ex.5/16

FDP CASES

1	FDP 7/98
2	FDP 1/04
3	FDP 1/13
4	FDP 3/13
5	FDP 1/15

CMC CASES

1	CMC 1/11
2	CMC 1/12
3	CMC 1/15
4	CMC 1/16

P & S.C.CASES

1	P & S.C.1/09
2	P & S.C. 1/14
3	P & S.C. 2/14

Sd/-

Prl. Civil Judge and JMFC.
Virajpet.

**LIST OF CRIMINAL(IPC) CASES TO BE TRANSFERED
TO THE ADDL.CIVIL JUDGE AND JMFC., COURT, VIRAJPET.**

Sl. No,	Case No. & Year.
1	C.C. 3/97
2	316/2002
3	189/03
4	670/03
5	1156/03
6	392/04
7	330/05
8	546/05
9	876/05
10	901/05
11	52/06
12	382/06
13	518/06
14	531/06
15	571/06
16	572/06
17	587/06
18	588/06
19	652/06
20	697/06
21	710/06
22	736/06
23	766/06
24	49/2007
25	427/2007
26	1249/2007
27	1258/2007
28	1449/2007
29	2404/07
30	2522/07
31	56/08
32	129/2008
33	505/2008
34	726/2008
35	848/2008
36	980/2008
37	1012/08
38	1051/08
39	1100/08
40	1283/08
41	1300/08

42	1350/08
43	1389/08
44	1413/08
45	1580/08
46	101/09
47	215/09
48	382/09
49	925/09
50	776/09
51	895/09
52	983/09
53	1116/09
54	1129/09
55	1608/09
56	1641/09
57	202/10
58	334/10
59	337/10
60	345/10
61	349/10
62	416/10
63	422/10
64	424/10
65	551/10
66	577/10
67	580/10
68	583/10
69	629/10
70	641/10
71	642/10
72	645/10
73	646/10
74	680/10
75	701/10
76	709/10
77	721/10
78	857/10
79	901/10
80	948/10
81	963/10
82	1003/10
83	1004/10
84	1005/10
85	1040/10
86	1041/10
87	1108/10
88	1111/10
89	11/2011

90	127/11
91	142/11
92	143/11
93	308/11
94	407/11
95	399/11
96	404/11
97	414/11
98	418/11
99	423/11
100	512/11
101	616/11
102	626/11
103	627/11
104	640/11
105	649/11
106	671/11
107	687/11
108	755/11
109	845/11
110	877/11
111	927/11
112	952/11
113	1019/11
114	1021/11
115	1038/11
116	57/12
117	89/12
118	232/12
119	250/12
120	316/12
121	320/12
122	342/12
123	401/12
124	402/12
125	454/12
126	470/12
127	471/12
128	490/12
129	551/12
130	562/12
131	594/12
132	625/12
133	686/12
134	694/12
135	765/12
136	820/12
137	837/12

138	864/12
139	235/13
140	291/13
141	359/13
142	361/13
143	362/13
144	366/13
145	370/13
146	401/13
147	441/13
148	542/13
149	575/13
150	592/13
151	594/13
152	596/13
153	673/13
154	757/13
155	789/13
156	812/13
157	839/13
158	843/13
159	850/13
160	864/13
161	913/13
162	915/13
163	955/13
164	959/13
165	960/13
166	968/13
167	1011/13
168	5/14
169	6/14
170	30/14
171	119/14
172	151/14
173	225/14
174	226/14
175	247/14
176	328/14
177	369/14
178	388/14
179	443/14
180	468/14
181	477/14
182	479/14
183	490/14
184	515/14
185	549/14

186	550/14
187	552/14
188	553/14
189	555/14
190	573/14
191	622/14
192	723/14
193	725/14
194	790/14
195	791/14
196	793/14
197	833/14
198	837/14
199	878/14
200	9/2015
201	81/15
202	161/15
203	166/15
204	213/15
205	325/15
206	326/15
207	328/15
208	329/15
209	330/15
210	331/15
211	332/15
212	333/15
213	334/15
214	336/15
215	337/15
216	338/15
217	388/15
218	389/15
219	390/15
220	391/15
221	395/15
222	397/15
223	403/15
224	404/15
225	410/15
226	411/15
227	413/15
228	414/15
229	422/15
230	423/15
231	425/15
232	426/15
233	427/15

234	458/15
235	469/15
236	514/15
237	515/15
238	516/15
239	517/15
240	535/15
241	561/15
242	567/15
243	587/15
244	590/15
245	591/15
246	594/15
247	601/15
248	602/15
249	606/15
250	607/15
251	629/15
252	695/15
253	725/15
254	733/15
255	734/15
256	737/15
257	775/15
258	811/15
259	812/15
260	860/15
261	861/15
262	895/15
263	64/16
264	67/16
265	68/16
266	69/16
267	84/16
268	90/16
269	92/16
270	93/16
271	95/16
272	111/16
273	129/16
274	137/16
275	178/16
276	217/16
277	220/16
278	221/16
279	270/16
280	303/16
281	306/16

282	411/16
283	468/16
284	469/16
285	497/16
286	541/16
287	542/16
288	543/16
289	550/16
290	567/16
291	570/16
292	571/16
293	572/16
294	573/16
295	574/16
296	606/16
297	607/16
298	667/16
299	668/16
300	669/16
301	670/16
302	675/16
303	676/16
304	711/16
305	726/16
306	727/16
307	728/16
308	729/16
309	730/16
310	732/16
311	733/16
312	748/16
313	753/16
314	754/16
315	755/16
316	756/16
317	758/16
318	760/16
319	761/16
320	762/16
321	789/16
322	788/16
323	790/16
324	781/16
325	782/16
326	780/16
327	778/16
328	779/16

329	777/16
330	791/16
331	783/16
332	804/16
333	798/16
334	797/16
335	805/16
336	796/16
337	776/16

Sd/-
Prl.Civil Judge and JMFC.
Virajpet.

**LIST OF OTHER LAW CASES TO BE TRANSFERED TO THE
ADDL. CIVIL JUDGE AND JMFC., COURT, VIRAJPET.**

SL. No.	Case No. & year
1	C.C.993/02
2	C.C.994/02
3	C.C.995/02
4	C.C.740/03
5	C.C.871/03
6	C.C.734/04
7	C.C.752/04
8	C.C.1141/04
9	C.C.556/05
10	C.C.760/05
11	C.C.761/05
12	C.C.883/05
13	C.C.886/05
14	C.C.738/06
15	C.C.1338/06
16	C.C.1853/06
17	C.C.1103/07
18	C.C.1991/07
19	C.C.2542/07
20	C.C.98/08
21	C.C.119/08
22	C.C.126/08
23	C.C.521/08
24	C.C.705/08
25	C.C.955/08
26	C.C.982/08
27	C.C.984/08
28	C.C.1052/08
29	C.C.1090/08
30	C.C.1109/08
31	C.C.1154/08
32	C.C.1155/08
33	C.C.1194/08
34	C.C.1200/08
35	C.C.1326/08
36	C.C.1483/08
37	C.C.1652/08
38	C.C.1680/08
39	C.C.1682/08
40	C.C.1684/08
41	C.C.1690/08

42	C.C.32/09
43	C.C.204/09
44	C.C 205/09
45	C.C 206//09
46	C.C 231/09
47	C.C 281/09
48	C.C 286/09
49	C.C 404/09
50	C.C 405/09
51	C.C 406/09
52	C.C 412/09
53	C.C 681/09
54	C.C 839/09
55	C.C 840/09
56	C.C 926/09
57	C.C 927/09
58	C.C 997/09
59	C.C 1000/09
60	C.C 1005/09
61	C.C 1046/09
62	C.C 1060/09
63	C.C 1171/09
64	C.C 1269/09
65	C.C 1270/09
66	C.C 1333/09
67	C.C 1393/09
68	C.C 1496/09
69	C.C 1604/09
70	C.C 1750/09
71	C.C 1756/09
72	C.C 78/10
73	C.C 127/10
74	C.C 128/10
75	C.C 153/10
76	C.C 182/10
77	C.C 290/10
78	C.C 336/10
79	C.C 395/10
80	C.C 403/10
81	C.C 404/10
82	C.C 405/10
83	C.C 489/10
84	C.C 574/10
85	C.C 575/10
86	C.C 576/10
87	C.C 579/10
88	C.C 633/10

89	C.C 799/10
90	C.C 998/10
91	C.C 1054/10
92	C.C 1124/10
93	C.C 1125/10
94	C.C 1112/10
95	C.C 1134/10
96	C.C 1142/10
97	C.C.49/11
98	C.C.59/11
99	C.C.511/11
100	C.C.634/11
101	C.C.680/11
102	C.C.681/11
103	C.C.682/11
104	C.C.683/11
105	C.C.712/11
106	C.C.714/11
107	C.C.780/11
108	C.C.792/11
109	C.C.955/11
110	C.C.134/12
111	C.C.151/12
112	C.C.212/12
113	C.C.282/12
114	C.C.312/12
115	C.C.452/12
116	C.C.493/12
117	C.C.503/12
118	C.C.504/12
119	C.C.517/12
120	C.C.531/12
121	C.C.532/12
122	C.C.533/12
123	C.C.534/12
124	C.C.535/12
125	C.C.536/12
126	C.C.577/12
127	C.C.582/12
128	C.C.631/12
129	C.C.801/12
130	C.C.832/12
131	C.C.854/12
132	C.C.860/12
133	C.C.4/13
134	C.C.252/13
135	C.C.294/13
136	C.C.369/13

137	C.C.431/13
138	C.C.471/13
139	C.C.506/13
140	C.C.507/13
141	C.C.546/13
142	C.C.587/13
143	C.C.606/13
144	C.C.684/13
145	C.C.761/13
146	C.C.788/13
147	C.C.969/13
148	C.C.32/14
149	C.C.34/14
150	C.C.300/14
151	C.C.304/14
152	C.C.426/14
153	C.C.428/14
154	C.C.467/14
155	C.C.606/14
156	C.C.624/14
157	C.C.649/14
158	C.C.734/14
159	C.C.860/14
160	C.C.902/14
161	C.C.91/15
162	C.C.95/15
163	C.C.380/15
164	C.C.381/15
165	C.C.386/15
166	C.C.400/15
167	C.C.433/15
168	C.C.454/15
169	C.C.457/15
170	C.C.592/15
171	C.C.688/15
172	C.C.712/15
173	C.C.714/15
174	C.C.724/15
175	C.C.863/15
176	C.C.896/15
177	C.C.904/15
178	C.C.54/16
179	C.C.55/16
180	C.C.58/16
181	C.C.66/16
182	C.C.72/16
183	C.C.91/16
184	C.C.236/16

185	C.C.357/16
186	C.C.414/16
187	C.C.416/16
188	C.C.428/16
189	C.C.429/16
190	C.C.539/16
191	C.C.540/16
192	C.C.553/16
193	C.C.585/16
194	C.C.619/16
195	C.C.638/16
196	C.C.639/16
197	C.C.640/16
198	C.C.731/16
199	C.C.759/16

Sd/-
Prl.Civil Judge & JMFC.,
Virajpet.

**LIST OF CRL.MISC CASES TO BE TRANSFERED TO
THE ADDL. CIVIL JUDGE AND JMFC., COURT,
VIRAJPET.**

SL. No.	Crl.Misc. Case No. & year
1	212/98
2	245/02
3	281/02
4	332/02
5	336/02
6	42/03
7	144/03
8	271/06
9	8/07
10	158/07
11	245/07
12	281/07
13	465/07
14	143/08
15	280/08
16	283/08
17	340/08
18	356/08
19	390/08
20	38/09
21	111/09
22	175/09
23	261/09
24	336/09
26	516/09
27	28/10
28	52/10
29	56/10
30	214/10
31	252/10
32	306/10
33	340/10
34	155/11
35	260/11
36	35/12
37	36/12
38	43/12
39	51/12
40	77/12
41	80/12
42	111/12
43	202/12

44	254/12
45	255/12
46	285/12
47	313/12
48	354/12
49	357/12
50	407/12
51	420/12
52	439/12
53	448/12
54	462/12
55	463/12
56	1/13
57	10/13
58	11/13
59	20/13
60	23/13
61	24/13
62	25/13
63	32/13
64	36/13
65	52/13
66	71/13
67	94/13
68	116/13
69	131/13
70	227/13
71	228/13
72	229/13
73	230/13
74	234/13
75	308/13
76	309/13
77	312/13
78	341/13
79	350/13
80	373/13
81	379/13
82	383/13
83	393/13
84	465/13
85	466/13
86	467/13
87	468/13
88	469/13
89	470/13
90	10/14
91	31/14

92	48/14
93	87/14
94	172/14
95	180/14
96	192/14
97	212/14
98	222/14
99	250/14
100	274/14
101	293/14
102	335/14
103	356/14
104	376/14
105	378/14
106	385/14
107	391/14
108	413/14
109	416/14
110	420/14
111	428/14
112	436/14
113	441/14
114	65/15
115	70/15
116	76/15
117	79/15
118	86/15
119	88/16
120	91/15
121	96/15
122	103/15
123	106/15
124	124/16
125	130/15
126	153/15
127	168/15
128	172/15
129	174/15
130	191/15
131	192/15
132	193/15
133	195/15
134	196/15
135	197/15
136	205/15
137	209/15
138	210/15
139	212/15

140	219/15
141	231/15
142	242/15
143	243/15
145	251/15
146	256/15
147	259/15
148	265/15
149	266/15
150	274/15
151	278/15
152	281/15
153	288/15
154	290/15
155	291/15
156	296/15
157	312/15
158	354/15
159	368/15
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200	444/15
201	457/15
202	458/15
203	462/15
204	8/16
205	19/16
206	21/16
207	28/16
208	29/16
209	37/16
210	55/16
211	72/16
212	74/16
213	81/16
214	84/16
215	85/16
216	86/16
217	91/16
218	92/16
219	99/16
220	100/16
221	103/16
222	105/16
223	106/15
224	109/16
225	110/16
226	111/16
227	112/16
228	131/16
229	136/16
230	137/16
231	139/16
232	141/16
233	143/16
234	150/16
235	162/16
236	168/16

237	169/16
238	174/16
239	177/16
240	181/16
241	182/16
242	189/16
243	190/16
244	191/16
245	193/16
246	194/16
247	205/16
248	217/16
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